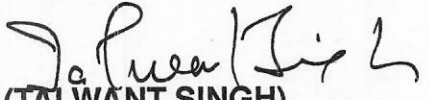


**OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI**

**ORDER**

Sh. Abhilash Malhotra, Metropolitan Magistrate (Central) is hereby appointed as Nodal Officer for the purpose of forwarding of application for creation of e-Mail Ids of Judicial Officers (Central District) through e-mail automation software application launched by Hon'ble eCommittee Supreme Court of India.

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

  
(TALWANT SINGH)


District & Sessions Judge (HQs)  
Delhi

No. 2491/78173-181 /F.1(3)/Gaz/18

Dated 14 NOV 2018

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officer Concerned.
3. The AO(J)/Incharge, Admn. Branch (I,II&III), Computer Branch, Caretaking Branch (Central), Tis Hazari Courts, Delhi.
4. The P.S. to the undersigned.
5.  The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.

  
District & Sessions Judge (HQs)  
Delhi

